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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.861/252/HDB/2018
NAME OF THE COMPANY	Sharanya Natural Resources & Infra Projects Pvt Ltd
NAME OF THE PETITIONER(S)	P Shanker
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.B. Suresh for C. Lakshmi Sundhara	PCS	9985718812	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar	Adv.	9160001435	[Signature]
Reddy for RoC			

ORDER

PCS for Petitioner Company is present. Mr. K.Harish Reddy, Advocate filed memo of appearance for RoC,Hyd.

RoC report already received.

Heard both sides.

List it for orders on 18.09.2018.

[Signature]
Member(Judl)